

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.221
Appeal/5(AHM)2023

Proceedings under Section 58 & 59 Co. Act, 2013

IN THE MATTER OF:

Minaxi Madhookar Kothary
(Legal Heir of Madhookar R Kothary)
V/s
Expat NRI Solutions Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Yashraj Champawat, Advocate.

ORDER
(Hybrid Mode)

A leave note has been circulated by the counsel for the applicant.

Today, none is present on behalf of the applicant.

Re-list on 22.08.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)